

(J.H.C. Sch. 1-7)

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From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Anil Kumar Singh No. 2, District & Addl. Sessions Judge, Lohardaga,
2. Sri Girish Chandra Sinha, District & Addl. Sessions Judge, Daltonganj,
3. Sri Girijesh Kumar Dubey, District & Addl. Sessions Judge, Garhwa,
4. Sri Om Prakash Srivastava, District & Addl. Sessions Judge, Pakur,
5. Sri Raj Nandan Rai, District & Addl. Sessions Judge, Chatra,
6. Sri Birendra Pratap, District & Addl. Sessions Judge, Dumka,
7. Sri Shyam Lal Saroj, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against Women, Gumla,
8. Sri Vijay Kumar No II, District & Addl. Sessions Judge, Jamtara,
9. Sri Mahesh Chander Verma, Addl. Judicial Commissioner-cum-Spl. Judge, FTC for Offences against Women Ranchi,
10. Sri Syed Matloob Hussain, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
11. Sri Ravi Shanker Upadhyay, District & Addl. Sessions Judge, Bokaro,
12. Sri Pradip Kumar Choubey, District & Addl. Sessions Judge, Giridih,
13. Sri Krishna Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Rape Cases, Deoghar,
14. Sri Shiv Pal Singh, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
15. Sri Ram Babu Gupta, District & Addl. Sessions Judge, Simdega,
16. Sri Virendra Kumar Tiwari, District & Addl. Sessions Judge-cum-Presiding Officer, MVACT, Hazaribagh,
17. Sri Rajendra Bahadur Pal, District & Addl. Sessions Judge, Ramgarh,
18. Sri Sunil Kumar Singh, No. I, District & Addl. Sessions Judge, Godda,
19. Sri Pradeep Kumar, Addl. Judicial-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
20. Miss Kumar Ranjana Asthana, J.C.-cum-Spl. Judge, CBI (other than AHD Scam)-cum-Spl. Judge, FTC for Offences against Women, Ranchi,
21. Sri Swarn Shanker Prasad, Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
22. Sri Umsha Nand Mishra, District & Addl. Sessions Judge, Latehar,
23. Sri Ram Bachan Singh, District & Addl. Sessions Judge, Sahibganj,
24. Sri Bal Krishan Tiwari, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi,
25. Sri Diwakar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (other than AHD), Ranchi,
26. Sri Ashok Kumar No. 2, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against Women Jamshedpur,
27. Sri Manoj Kumar Singh, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Chaibasa,
28. Sri Anil Kumar Mishra No. 1, District & Addl. Sessions Judge, Saraikela,
29. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma,
30. Sri Rajesh Kumar No. 1, District & Addl. Sessions Judge, Khunti.

Sub: - nomination for attending the refresher training course scheduled to be held on 19th February, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the Refresher Training Course on “**Anti Corruption Laws**” on **19th February, 2017** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 19.02.2017 at 9:30 AM in proper dress..

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have made in the Hostels at Judicial Academy Jharkhand, Dhurwa, Ranchi from the evening of 18th February till the evening of 19th February, 2017. The nominated officers staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 320/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 170 per day**. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 325 /Apptt.

Dated, Ranchi, the 19.01.17

Copy forwarded to the Principal District & Sessions Judges, Lohardaga / Daltonganj / Garhwa / Pakur / Jamshedpur / Chatra / Dumka / Gumla / Jamtara / Dhanbad / Bokaro / Giridih / Deoghar / Simdega / Hazaribagh / Ramgarh / Godda / Latehar / Sahibganj / Chaibasa / Saraikela / Koderma / Khunti including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 07/JAJ dated 10.01.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


19.01.17
Registrar General